IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE AMAR NATH (KESHARWANI) ON THE 25th OF JANUARY, 2024

SECOND APPEAL No. 1326 of 2004

BETWEEN:-

- 1. RAMBALI, S/O RAMCHARTI AGED ABOUT 20 YEARS.
- 2. SMT. GIRJAWATI, D/O SHRI RAMCHARIT, AGED ABOUT 25 YEARS.
- 3. SMT. PRABHAWATI, D/O SHRI RAMCHARIT, AGED ABOUT 23 YEARS.
- 4. SMT. SHYAMWATI, D/O SHRI RAMCHARTI, AGED ABOUT 21 YEARS.
- 5. SMT. SUMITRA W/O SHRI RAMCHARIT, AGED ABOUT 52 YEARS.
- 6. CHOTELAL S/O RAMDHANI AGED ABOUT 47 YEARS. ALL R/O KHATKHARI, P.O KHATKHARI, P.S. SHAHPUR, TAHSIL HANUMANA, DISTRICT REWA (MADHYA PRADESH)

....APPELLANTS

(NONE)

AND

- 1. SMT.MAHARJUA, W/O RAMDAS KURMI, AGED ABOUT 49 YEARS, R/O VILLAGE PATEHRA, P.O PATEHRA, P.S MAUGANJ, TAHSIL HANUMANA, DISTRICT REWA (MADHYA PRADESH)
- 2. SMT. JIYUA W/O MANGAL KURMI, AGED ABOUT 56 YEARS, OCCUPATION: CULITIVATOR VILLAGE PATEHRA, P.O. PATEHRA, P.S. MAUGANJ, TEHSIL HANUMANA, DISTRICT REWA (MADHYA PRADESH)
- 3. SMT. MUNAUA W/O ISHWARI, AGED ABOUT 53 YEARS, VILLAGE PATEHRA, P.O. PATEHRA, OCCUPATION CULTIVATOR, P.S. MAUGANJ, TEHSIL HANUMANA, DISTRICT REWA (MADHYA PRADESH)
- 4. COLLECTOR THE STATE OF MADHYA PRADESH REWA (MADHYA PRADESH)

This appeal coming on for orders this day, the court passed the following:

ORDER

No one is present for the appellant even in the pass over round.

On previous date also i.e. on 13.11.2018 no one appeared for the appellant which shows that the appellant has lost his interest in prosecuting the appeal. Hence, the appeal is dismissed for want of prosecution.

Record of the trial Court as well as of first appellate Court be sent back along with copy of this order.

